



In The High Court of Manipur at Imphal

[CAUSELIST FOR FRIDAY, THE 15TH DECEMBER, 2017]

COURT WILL SIT JUST AFTER RISING OF THE DIVISION BENCH

1. All mention to be made at 10.00 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 3

BEFORE

HON'BLE MR JUSTICE KH NOBIN SINGH

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>MOTION</u>				
1)	CRP/17/2017	M. KHURIPOU Vs MARINGMEI ACHAM	MS. DEBSWARI MR. S LOKHENDRO MS SAPNA KH MR. N UMAKANTA	XXX
2)	CONT.CAS(C)/239/2017 ON MENTION	MD. RAJAB ALI Vs SHRI VINEET JOSHI, IAS	TH REBATI MR. P JACOB MR. KH TARUNKUMAR	XXX
3)	WP(C)/927/2017	KONSAM REENABATI DEVI Vs STATE OF MANIPUR	MR. S GUNABANTA MR. HS PAONAM	GA
4)	WP(C)/937/2017	K GAIPHUN Vs STATE OF MANIPUR	MR. U AUGUSTA MR. Y NIRMOLCHAND	MR. L RAJU MR. S RUPACHANDRA, ASG
5)	WP(C)/949/2017 ON MENTION	DR. L. HAOKHOLET Vs STATE OF MANIPUR	MR. L ASHINIKUMAR MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MR. HS PAONAM	GA
6)	WP(C)/950/2017	MR. R. KATANGAM Vs STATE OF MANIPUR	MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND	GA
7)	WP(C)/951/2017	MD. ABDUR RASHID Vs STATE OF MANIPUR	MD HAFIJUR RAHMAN FA KHALID	GA

ADMISSION

8)	WP(C)/72/2014	P KIRONBALA DEVI Vs STATE OF MANIPUR AND ORS	MR. RK MOHENDRO MR. CH ROBINCHANDRA	GA
9)	RP(FAM.CT.)/2/2016	T ROBITA DEVI Vs RAMESH GUPTA	MR. M JOHNY MS CH RANI DEVI MR SHARDA Y MR. KH AJIT MR GP RONGMEI MR KH SANTA	MR. P TOMCHA
10)	RSA/3/2016	SH GOURACHANDRA SHARMA BY HIS LRS SH GOURIKUMAR SHARMA Vs SH DWIJAMANI SHARMA AND 27 ORS	MR AYAM ROMESH MR. AJOY PEBAM MR. KH LUPENJIT MR. I NARESHKUMAR MR DAVID BOON MR. A MOHENDRO	MR. H DIJEN MR. S TEMBA
11)	CRP(C.R.P. Art.227)/29/2016 WITH LC RECORD	KH N W O SANAYAI DEVI Vs KH GOKULCHAND SINGH	MR. H AJIT MR. TH DEEPAK MR. S RABINDRA MR. N SAMARJIT MR. E ROBINDRO MR. T RAJENDRA	MR. W CHINGKHEINGANBA MR. L SEITYANDRA MR A PETER
12)	CONT.CAS(C)/60/2016	KH IBOTOMBA SINGH AND 22 ORS Vs H DELEEP SINGH AND 3 ORS	MR DAVID BOON MR AYAM ROMESH MR. I NARESHKUMAR	MR. NG KUMAR MS. B BIDYALAKSHMI MR IROM DENNING MR A. PRIYOKUMAR SHARMA MR. I LALITKUMAR MR. AK SOMORENDRO MR MD. ABDUL BARIK MR. TH ROMMEL MS AYANGLEIMA MR. L ROJIT MR. L SHASHIBHUSHAN
13)	WP(C)/483/2016	W BIGYA MEETEI Vs STATE OF MANIPUR AND 2 ORS	MR PHUNGYO ZINKHAI MS S JOTIBALA MR K ROSHNIKANTA MR S YAINANDA MS H KUNJESHORI MR. M MOSES MR M TAPAN SHARMA MR. BP SAHU	MR. Y NIRMOLCHAND MR. U AUGUSTA GA
14)	WP(C)/526/2016	SENDRA YOUTH CLUB AND ANR Vs STATE OF MANIPUR AND 2 ORS	MR. P TAMPHAMANI MR. N SURENDRAJIT MS L BONITA DEVI MR. N KUMARJIT	GA
15)	WP(C)/1071/2016 ON MENTION	K ROBITA DEVI Vs STATE OF MANIPUR AND 2 ORS	MR. AJOY PEBAM	GA
16)	EL.PET./2/2017	Y ERABOT SINGH Vs O HENRY SINGH AND ANR	MR. M HEMCHANDRA MR. TH ROSHAN MR SH POIREITON MEITEI MR. H ISHWARLAL	MR. N IBOTOMBI MR. A ROMMEL
17)	With MC(El.Pet.)/31/2017	SHRI YUMKHAM ERABOT SINGH Vs SHRI OKRAM HENRY	MR. H ISHWARLAL	MS. N SAVITRI

18)	CRP/6/2017	LAISHRAM SUDHIR SINGH Vs KUMAM (O) DAMAYENTI DEVI	MR. N UMAKANTA	MR. A JAGJIT
19)	RSA/6/2017	TH N H O SHANTIBALA DEVI AND 4 ORS Vs L SANAJAOBA THE MAHARAJA OF MANIPUR	MR. S SARAT MR W SHANTIKUMAR	
20)	CONT.CAS(C)/10/2017	S BROJEN SINGH AND ANR Vs VINEET JOSHI IAS AND 3 ORS	MR. U AUGUSTA MR. L RAJU MR. Y NIRMOLCHAND	MR S RUPACHANDRA, ADL AG MR KR PAMEI MS L. KRAMASORI MR. N KUMARJIT MR. N SURENDRAJIT MR N ZEQUESON MR. A ROMMEL MS. N SAVITRI MR. AK SOMORENDRO MR. N IBOTOMBI MR MD. ABDUL BARIK MR. L SHASHIBHUSHAN MS JOAN N KIPGEN MR I SANJIT SINGH MR. P TAMPHAMANI MS BEEDYASAREE M
21)	EL.PET./11/2017	L IBOMCHA SINGH Vs L JAYANTAKUMAR SINGH AND 6 ORS	MR. TH BABLOO MR. H ISHWARLAL MR. N DAVID MR. TH DEEPAK MR TH HENBA MR. A SACHIKUMAR MR MD ARSHAD MR B ROSHNIKUMAR MR. TH HENRY MR. TH MODHU	MR. A BIMOL
22)	CRP/15/2017	SAGOLSHEM NINGOL LEIMAJAOBI DEVI Vs KSHETRIMAYUM NIMAI SINGH	N OKEN SINGH MR. L PADMANABH	XXX
23)	BAIL APPLN./35/2017 FIXED ON 13/1/2018, ON MENTION	SAPAM BASANTA Vs STATE OF MANIPUR	MR. N GOJEN MR A ASHOK MS S GANGARANI DEVI MS REENA CHONGTHAM MR. CH NGONGO	MR. KH SAMARJIT PP (HC) GA
24)	CONT.CAS(C)/129/2017	N NALINIBALA DEVI Vs SUMANT SINGH IAS	MR. KH TARUNKUMAR	MR. Y NIRMOLCHAND
25)	WP(C)/198/2017	COL K ACHOUBA SINGH Vs STATE OF MANIPUR AND 4 ORS	MR MAHESH ANGOM MR DR RK DEEPAK	MR. N BIREN MR. Y NIRMOLCHAND MR. U AUGUSTA GA
26)	WP(C)/215/2017	M SUBADANI DEVI Vs STATE OF MANIPUR AND 3 ORS	MR N TEJKUMAR MR. M HEMCHANDRA	GA

27)	WP(C)/219/2017	NG KUNJAKISOR SINGH Vs STATE OF MANIPUR AND 3 ORS	MR. S GUNABANTA MR. A ARUNKUMAR MR. N BIPIN MS. KSH HARICHHAYA MR. S DIJESHWOR MR. HS PAONAM	MR. K ACHOUBA GA
28)	WP(C)/283/2017	MS BITEJ GASOLINE CENTRE Vs INDIAN OIL CORPORATION AND 7 ORS	MR. S DIJESHWOR MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MS. KSH HARICHHAYA MR. HS PAONAM	MR. CH BIMOL MR. L SHASHIBHUSHAN MR. AK SOMORENDRO MR I SANJIT SINGH MR. Y ANIL MR ABDUL BARIK
29)	WP(C)/307/2017	ACHONG HAOKIP Vs STATE OF MANIPUR AND ANR	MR. P JACOB MR. KH TOMBA MR. TH KHAGEMBA MR. KH TARUNKUMAR	GA
30)	WP(C)/367/2017	MD FAROOQUE AHAMAD Vs STATE OF MANIPUR AND ORS	MR. M HEMCHANDRA	GA
31)	WP(C)/456/2017 WITH WP(C) 460/2017 (D/O), WP(C) 469/2017 (D/O), WP(C) 483/2017 (D/O), WP(C) 622/2017 (D/O)	H JAYASHILA DEVI Vs STATE OF MANIPUR	MR. BP SAHU	MR. N SURENDRAJIT MR. K PRADEEP GA
32)	WP(C)/481/2017	L CHANDRAMANI SINGH Vs STATE OF MANIPUR	MR. M HEMCHANDRA	MR. N SURENDRAJIT MR N ZEQUESON GA
33)	WP(C)/513/2017	K SOMORJIT SINGH Vs STATE OF MANIPUR	MS. BABITA TH	MR. N IBOTOMBI MS N SABITRI GA
34)	With MC(WP(C))/336/2017	KONTHOUJAM SOMORJIT SINGH Vs STATE OF MANIPUR	MS. BABITA TH	MS. N SAVITRI GA
35)	WP(C)/570/2017	SHRI LALJOHN GUTE Vs THE COMPTROLLER AND AUDITOR GENERAL OF INDIA	MR M TAPAN SHARMA MR. BP SAHU	MR. S RUPACHANDRA, ASG
36)	WP(C)/573/2017	SHRI KSHETRIMAYUM ROJITKUMAR SINGH Vs STATE OF MANIPUR	MR M TAPAN SHARMA MR. BP SAHU	GA
37)	WP(C)/584/2017	MANIPUR SOCIAL SERVICE ORGANISATION Vs STATE OF MANIPUR	MR. HS PAONAM	MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND GA
38)	With WP(C)/561/2017	THE MANIPUR PUBLIC SERVICE ORGANISATION Vs STATE OF MANIPUR	MR. KH TARUNKUMAR	GA MR. L RAJU MR. U AUGUSTA MR. Y NIRMOLCHAND
39)	WP(C)/617/2017	SHRI THOUNAOJAM PREMJIT SINGH Vs STATE OF MANIPUR	MR. N JOTENDRO	GA

40)	WP(C)/679/2017	NGAIRANGBAM JEETENDRA SINGH Vs STATE OF MANIPUR	MS. RK EMILY	MR. S RUPACHANDRA, ASG
41)	WP(C)/696/2017	THINGOM JOYCHANDRA SINGH Vs STATE OF MANIPUR	MR. Y NIRMOLCHAND	GA
42)	WP(C)/699/2017	MAYNGLAMBAM IBOMCHA SINGH Vs STATE OF MANIPUR	MR. N JOTENDRO	A PRIYOKUMAR SHARMA MR IROM DENNING GA
43)	With MC(WP(C))/322/2017	M. SUBOLCHANDRA SINGH Vs MAYANGLAMBAM IBOMCHA SINGH	MR. I LALITKUMAR	GA
44)	WP(C)/727/2017	SHRI CHANAMBAM THOIBA SINGH Vs THE BHARAT SANCHAR NIGAM LIMITED	MR. N JOTENDRO	MR KR PAMEI MS L. KRAMASORI MR S SAMARJEET CGC
45)	WP(C)/736/2017	THE YAIRIPOK THAMBALNU DIESEL AUTO TATA IRIS TRANSPORT CO- OPERATIVE SOCIETY LTD. Vs STATE OF MANIPUR	MR. N JOTENDRO	MR. L SEVANANDA SHARMA MS PH SARVODAYA LAKSHMI MS L RANJITA DEVI MR. TH JAMES GA
46)	With MC(WP(C))/275/2017	THE YAIRIPOK THAMBALNU DIESEL AUTO TATA IRIS TRANSPORT CO- OPERATIVE SOCIETY LTD. Vs STATE OF MANIPUR	Ms M PUNAM	MR. BP SAHU GA
47)	WP(C)/751/2017	LOITONGBAM BINODINI DEVI Vs STATE OF MANIPUR	MD. JALALUDDIN	MR. BP SAHU
48)	WP(C)/752/2017	MOIRANGTHEM GANGA DEVI Vs STATE OF MANIPUR	MR. TH KHAGEMBA	GA
49)	With WP(C)/574/2015	M GANGA DEVI Vs STATE OF MANIPUR AND 4 ORS	Mr M TAPAN SHARMA MS. T VICTORIA Ms JOAN N KIPGEN MR. TH KHAGEMBA MR. KH TARUNKUMAR MR. BP SAHU	MR. S JASOBANTA MR. N IBOTOMBI MR. L ASHNIKUMAR MR. A ARUNKUMAR MS. KSH HARICHHAYA MR. HS PAONAM MR. A ROMMEL MR. S GUNABANTA MR. N BIPIN MR. S DIJESHWOR MR S SAMARJEET CGC GA
50)	WP(C)/827/2017	SHRI KARAM ROMEN SINGH Vs STATE OF MANIPUR	MR. M DEVANANDA	MR S SAMARJEET CGSC GA

51)	WP(C)/835/2017	SMT. KAMALA LOUSHAMBAM Vs STATE OF MANIPUR	MR TH ROSON BP SHARMA MR JUNO REHAMAN AJMAL HUSSAIN MR. M HEMCHANDRA	GA
52)	WP(C)/840/2017	SMT. KH. ROMA DEVI Vs THE MANIPUR PUBLIC SERVICE COMMISSION (MPSC)	TH REBATI L STEVENSON MR. KH TARUNKUMAR	GA
53)	With MC(WP(C))/351/2017	H. BANDANA DEVI Vs SMT. TH. IBEMCHA DEVI	MR. A ARUNKUMAR	MR. P JACOB
54)	With WP(C)/800/2017	SMT. TH. IBEMCHA DEVI Vs STATE OF MANIPUR	TH REBATI L STEVENSON MR. P JACOB MR. KH TARUNKUMAR	GA
55)	WP(C)/842/2017	LOITONGBAM BINODINI DEVI Vs STATE OF MANIPUR	MS SYEDA NAZIRA MD. JALALUDDIN	GA
56)	WP(C)/849/2017	M/S SHIVA TRANSPORT COMPANY Vs STATE OF MANIPUR	MS SAPNA KH MR. S LOKHENDRO MS. N DEBSWARI MR. N UMAKANTA	MR. BP SAHU GA
57)	WP(C)/850/2017	SMT. RK NANADEV Vs STATE OF MANIPUR	MS. N DEBSWARI MR. S LOKHENDRO MS SAPNA KH MR. N UMAKANTA	GA
58)	WP(C)/880/2017	LT. COL. VED PRAKASH YADAV Vs UNION OF INDIA	MR. RK KULAJIT SANAJAOBA MR. K ROZHAN MS. JOYLAKSHMI MR. CHURCHIL MR. M DEVANANDA	MR S SURESH CGC MR S SAMARJEET CGC
59)	WP(C)/898/2017	MD. FERAZ KHAN Vs STATE OF MANIPUR	MS H KUNJESHORI MS S JOTIBALA MR. BP SAHU	GA
60)	With WP(C)/841/2017	MD. FARID KHAN Vs STATE OF MANIPUR	Ms H KUNJESHORI MS S JOTIBALA MS. T VICTORIA MR. KH ROZHAN MR. BP SAHU	MR. I LALITKUMAR KH ROZHAN A PRIYOKUMAR SHARMA GA
61)	With WP(C)/859/2017	SHRI NAOREM INDUSEKHAR SINGH Vs STATE OF MANIPUR	MS. JOYLAKSHMI MR. N CHURCHILL MR. PH SANAJAOBA MR. K ROZHAN MR. M DEVANANDA,	Mr PHUNGYO ZINGKHEI S YAISKUL SINGH Mr M TAPAN SHARMA A PRIYOKUMAR SHARMA KH ROZHAN MR. I LALITKUMAR GA
62)	WP(C)/908/2017	MAISNAM BRAJNEWB SINGH Vs STATE OF MANIPUR	MR. A ARUNKUMAR MR. S GUNABANTA MR. HS PAONAM	GA
63)	WP(C)/912/2017	NARESHKUMAR LAISHRAM Vs STATE OF MANIPUR	MR. A ARUNKUMAR MR. HS PAONAM	GA

64)	WP(C)/914/2017	KH KESHO SINGH Vs STATE OF MANIPUR	MR. P JACOB TH REBATI L STEVENSON MR. KH TARUNKUMAR	GA
<u>ORDER</u>				
65)	MC(RFA)/4/2017 WITH LC RECORD NOT BY HON'BLE ACTING CJ,	SATISH KUMAR PATNI Vs GYANCHAND PATNI AND 5 ORS	MR. N DAVID MR. TH HENRY MR L OMESHWAR MR. TH DEEPAK MR. TH MODHU	MR. L SHASHIBHUSHAN
66)	With RFA/2/2009 WITH LC RECORD NOT BY HON'BLE ACTING CJ,	GYANCHAND PATNI AND ANR Vs SUSHIL KUMAR PATNI AND 2 ORS	MR. M DEVANANDA MR. I LALITKUMAR Mr IROM DENNING MR. KH GOJENDRO MR. K ROSHAN MR. N CHURCHILL MR. TH ROMMEL	MR. L SHASHIBHUSHAN
67)	With MC(RFA)/5/2017 WITH LC RECORD NOT BY HON'BLE ACTING CJ,	SATISH KUMAR PATNI Vs GYANCHAND PATNI AND 5 ORS	MR. N DAVID	
68)	With MC(RFA)/6/2017 WITH LC RECORD NOT BY HON'BLE ACTING CJ,	SATISH KUMAR PATNI Vs GYANCHAND PATNI AND 5 ORS	MR. N DAVID	
69)	MC(Review.Pet.)/6/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	VIRENDRA RAJKUMAR Vs STATE OF MANIPUR	Mr RK DEEPAK SINGH	MR. I LALITKUMAR MR IROM DENNING GA
70)	With MC(Review.Pet.)/7/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	KEISHAM IBOCHOU SINGH Vs STATE OF MANIPUR	Mr RK DEEPAK SINGH	MR. I LALITKUMAR Mr IROM DENNING GA
71)	With Review.Pet./8/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	VIRENDRA RAJKUMAR AND ANR Vs STATE OF MANIPUR AND 9 ORS	Mr MAHESH ANGOM Dr RK DEEPAK	MR. I LALITKUMAR Mr IROM DENNING GA
72)	With Review.Pet./12/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	K IBOCHOU SINGH Vs STATE OF MANIPUR	Dr RK DEEPAK	
73)	With WP(C)/700/2017 WITH WP(C) 555/2014 (D/O), CR 970/1996 (D/O)	VIRENDRA RAJKUMAR Vs STATE OF MANIPUR	Mr DR RK DEEPAK	GA
74)	MC(RSA)/16/2017 WITH PAPER BOOK	SHRI KHUNDRAK PAM SHANTI SINGH Vs SHRI LAISHOM NINGTHEM JAO SINGH REPRESENTED BY HIS LEGAL REPRESENTATIVE SMT. L (O) MIKOIBI AND ORS	AK BIJIYARANI DEVI	MR. A MOHENDRO

75)	With RSA/3/2010 WITH PAPER BOOK	L.NINGTHEMJAO SINGH Vs KH.SHANTI SINGH AND ANR	MR. A MOHENDRO MR. AJOY PEBAM	MR. P TOMCHA MR. RK SOMORJIT MRS. L KIRANMALA MR. THOUNGAMBA Ms S DEEPIKARANI DEVI MR. K PRADEEP Ms SANGEETA DAIMEI MS. SANDHYARANI
76)	With MC(RSA)/8/2012 WITH PAPER BOOK	L NINGTHEMJAO SINGH Vs KH SHANTI SINGH AND ANR	MR. K MILAN	MR. A MOHENDRO
77)	MC(WP(C))/88/2017	UNION OF INDIA Vs CHANDRA PRAKASH DUBEY AND 3 ORS	MS L. KRAMASORI	MR. A MOHENDRO
78)	With MC(WP(C))/87/2017	UNION OF INDIA Vs SHAIENDRA KUMAR SUMAN AND 3 ORS	Mr ASG	MR. A MOHENDRO
79)	With MC(WP(C))/149/2015	UNION OF INDIA AND 2 ORS Vs SHAIENDRA KUMAR SUMAN	Ms BEEDYASAREE M MR. S RUPACHANDRA, ASG	
80)	With WP(C)/357/2015	CHANDRA PRAKASH DUBEY Vs UNION OF INDIA AND 3 ORS	MR. AJOY PEBAM MR. KH LUPENJIT Mr A ROMESH Mr DAVID BOON MR. A MOHENDRO	MR. S RUPACHANDRA, ASG MS. GITANJALI
81)	With WP(C)/385/2015	SHAIENDRA KUMAR SUMAN Vs UNION OF INDIA AND 3 ORS	Mr A ROMESH Mr DAVID BOON MR. KH LUPENJIT MR. AJOY PEBAM MR. A MOHENDRO	MR. S RUPACHANDRA, ASG MS. GITANJALI Mr ASG
82)	MC(CONT.CAS(C))/176/201 7	N JOSHEP MONING Vs SHRI DR. J SURESH BABU, IAS	MR. N UMAKANTA	
83)	With MC(CONT.CAS(C))/25/2017	DR. Y SURAJ SINGH Vs JOSHEP MONING AND 8 ORS	Mr ABDUL BARIK	MR. N UMAKANTA
84)	With CONT.CAS(C)/30/2014	N JOSHEP MONING Vs DR SURESH BABU AND 4 ORS	MS. N DEBSWARI MS. B NANDITA MR. N UMAKANTA	MR. N KUMARJIT MR. TAMPHAMANI MR. AK SOMORENDRO MR. A ROMMEL MS. N SAVITRI MR. N SURENDRAJIT Mr MD. ABDUL BARIK MR. MARX MS. S ANIA MR. KH MANIHAR MR. TH RANJIT MR. N IBOTOMBI MR. L SHASHIBHUSHAN
85)	With MC(CONT.CAS(C))/36/2017	N PRAVEEN SINGH Vs N JOSEPH MONING AND 7 ORS	MR. A ROMMEL	

86)	MC(CONT.CAS(C))/202/2017	DR TH SURESH Vs SHRI SHUMAN SINGH, IAS	MR. SERTO T KOM	XXX
87)	With CONT.CAS(C)/146/2017	DR TH. SURESH Vs SHRI SUMAN SINGH, IAS	MR. SERTO T KOM	MR. N. SIDHARTHA SINGH MR. M RARRY MR. A ROMMEL MR. N IBOTOMBI Ms N SABITRI MS. N SAVITRI
88)	MC(CONT.CAS(C))/234/2017	SHRI T. MANGI SINGH, MEMBER SECRETARY, MPCB Vs SMT. KHWAIRAKPAM SUCHITRA CHANU	MR. N IBOTOMBI	
89)	With Review.Pet./20/2017	MANIPUR POLLUTION CONTROL BOARD Vs KH SUCHITRA CHANU	MR. N IBOTOMBI	GA
90)	With CONT.CAS(C)/175/2017	SMT. KHWAIRAKPAM SUCHITRA CHANU Vs SHRI L. RADHAKISHORE SINGH	MR. NG KUMAR	MS. N SAVITRI MR. A ROMMEL MR. N IBOTOMBI
91)	With MC(CONT.CAS(C))/235/2017	SHRI L. RADHAKISHORE SINGH, CHAIRMAN, MPCB Vs SMT. KHWAIRAKPAM SUCHITRA CHANU	MR. N IBOTOMBI	XXX
92)	MC(WP(C))/331/2017 WITH WP(C) 252/2017 (D/O)	THAMLAPOKPI VILLAGE AUTHORITY REPRESENTED BY SHRI TH. BESHANG Vs THE UNION OF INDIA	Mr K AARON	GA
93)	MC(WP(C))/332/2017 ON MENTION	SMT. SHILA SHAHANI Vs STATE OF MANIPUR	TH REBATI	GA
94)	With WP(C)/438/2016 ON MENTION	SHILA SHAHNI Vs STATE OF MANIPUR AND 2 ORS	MR. KH TARUNKUMAR	GA
95)	MC(WP(C))/334/2017 WITH WP(C) 83/2015 (D/O)	SHRI KANGABAM RABEI SINGH Vs SHRI KHARIBAM HITLER SINGH	TH REBATI	GA

HEARING

96) WP(C)/254/2015
WITH WP(C) 317/2015
(D/O), WP(C) 498/2015
(D/O), FIXED

M MAHESHWOR SINGH
AND ANR
Vs
IOC LTD KOLKATA AND 4
ORS

MR. H DIJEN
MR. P KHAMBI

MR. M DEVANANDA
MR. L SHASHIBHUSHAN
MR. N CHURCHILL
MR. KH GOJENDRO
MR. K ROSHAN

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) MR. N UMAKANTA 11-12-2017 To 15-12-2017
- 2) Mr RK GOUTAM SINGH (IN PERSON) 14-12-2017 To 21-12-2017

(RK MEMCHA DEVI)
REGISTRAR